

Global Tendering

3995 SHRI RAJIV PRATAP RUDY : Will the Minister of RAILWAYS be pleased to state

(a) whether in a Global Tender in October, 1995 a multinational French Firm named TLM, France was awarded a contract for Fabricator and Supply of Cadmium Copper Catenary Wire at Forty per cent higher rates than the prescribed rate; and

(b) if so, the details and justification thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise

Overseas Economic Co-operation Fund

3996 SHRI K.C. KONDAIAH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether the Overseas Economic Co-operation Fund Japan is willing to sanction any loan for afforestation of the dry Eastern Zone comprising of Bellary, Raichur, Gulbarga and Bidar in Karnataka,

(b) if so, the details of the project,

(c) the amount of loan proposed to be given by the OECF,

(d) whether the project report had already been submitted to the OECF, and

(e) if so, the time by which the said loan is likely to be received and the work is likely to be commenced?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) to (e) Yes, Sir. The Overseas Economic Co-operation Fund (OECF) Japan is willing to support the forestry project entitled "Forestry and Environment Project for Eastern Plains of Karnataka." The project will cover 16 districts of Eastern Plains of Karnataka including Bellary, Raichur, Gulbarga and Bidar districts

The total cost of this project is Rs. 355.41 crores for five years covering about 5,48,000 ha. of area in 16 eastern districts of the State. The main objectives of the project are to preserve the unique ecologically sensitive areas of eastern plains, develop environmentally sound management programme for land, water and other natural resources, assure the sustainability of the living standard of the people, reduce poverty and augment earning capacity of poor people and ensure sustainable use of land and other natural resources by setting up participatory process of planning and management

A Fact Finding Mission from OECF visited the State in February, 1996 to discuss the project in detail. The project has been pre-appraised by the OECF, Japan in July 1996 and it is likely to be launched in 1997-98.

Accident at Shikohabad

3997 SHRI JAGAT VIR SINGH DRONA : Will the Minister of RAILWAYS be pleased to state :

(a) whether a goods train between Jharia and Bhatinda met with an accident on July 8, at the Shikohabad station,

(b) if so, the loss incurred to the railway property,

(c) whether any inquiry has been conducted into the causes of the accident, and

(d) if so, the findings thereof and the action taken against the defaulters?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir

(b) The loss incurred to railway property due to this accident was Rs. 36,40,000/-.

(c) Yes, Sir

(d) The enquiry committee has concluded that the accident occurred due to breakage of CBC lift

Staff of ROH Depot, Mughalsarai, Eastern Railway has been held responsible. Action under Discipline and Appeal Rules against them is under progress.

[Translation]

Express Train Between Gaya and Kiul

3998 SHRI ANAND RATNA MAURYA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is no express train running between the Gaya Junction and Kiul on the Eastern Railways,

(b) if so, the reasons therefor, and

(c) the steps being taken to introduce an express train on this section?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) No express trains are running in the Gaya-Kiul section of Eastern Railway due to operational constraints on the single line section. This section is adequately served by passenger train services and no new express is proposed.

[English]

Drug Price Control

3999 DR. BALIRAM : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of representations received against the wrong inclusion of drugs under the Drugs price control,

(b) the action taken on each of the representations;

(c) the manner in which the transparency for inclusion/exclusion of drugs has been ensured;

(d) whether the complaints against the wrong exclusion were also received and if so, the details thereof, and

(e) the action taken on these complaints?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (e) Representations from 27 companies and one Industry Association were received against inclusion of 19 drugs under price control. In a few of these representations, exclusion of certain other drugs has also been questioned in order to support the arguments advanced therein against inclusion. The Government had appointed a Committee to look into the matter related to these representations in regard to inclusion/exclusion of drugs from price control. Subsequently, representations have been received against inclusion of 3 more drugs. As at present, the term of the Committee stands expired on 30th April, 1996. Transparency has been ensured by applying the criteria laid down in the "Modifications in Drug Policy, 1986" to the data as available with the Government for the year ending 31st March, 1990 across the board.

[Translation]

Extraction of Information from Terrorists

4000 SHRI SHIVRAJ SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to evolve any technique having humanitarian approach for extracting information from the hardcore terrorists/extremists;

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (c) The law provides that interrogation should be done in a humane manner without taking resort to causing physical harm. To this end, all police officers are being oriented and sensitised for resorting to humanitarian methods of interrogation viz., use of modern equipment for interrogation like polygraph machines (lie detectors), winning the confidence of the suspect, making him confess truth by prolonged, expert and sustained interrogation and by confronting him with hard facts to glean the truth.

Stoppage at Bayana

4001. SHRI GANGA RAM KOLI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to provide a stoppage of 2925/2926 Bombay Deluxe Express at Bayana; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir

(b) Does not arise

[English]

Welfare of Fishermen

4002 SHRI CHURCHILL ALEMAO
SHRI SURESH PRABHU

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the schemes formulated for the welfare of fishermen in each State;

(b) the amount allocated for each of the scheme, State-wise;

(c) the time by which the schemes are likely to be implemented, and

(d) the steps taken to provide social security to the fishermen?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) A Centrally Sponsored Scheme known as "National Welfare of Fishermen Scheme" had been formulated for the welfare and social security of fishermen in different States/Union Territories. This scheme has the following three components

1. Group Accident Insurance for Active Fishermen;
2. Development of Model Fishermen Villages; and
3. Saving-Cum-Relief

(b) The details of amount allocated State-wise for the Scheme during the last three years are given in the statement enclosed.

(c) The Scheme is implemented on year to-year basis and has been implemented upto the year 1995-96.

(d) The components of (1) Group Accident Insurance for Active Fishermen, and (2) Saving-Cum-Relief of the Scheme provide social security to the fishermen

| Sl. No. | Name of the State | Allocation of Funds During | | |
|---------|-------------------|----------------------------|---------|---------|
| | | 1993-94 | 1994-95 | 1995-96 |
| 1. | 2. | 3. | 4. | 5. |
| 1. | Andhra Pradesh | 25.00 | 150.00 | 74.50 |
| 2. | Assam | — | 19.95 | — |
| 3. | Bihar | 12.00 | — | 2.25 |
| 4. | Gujarat | — | — | 67.02 |
| 5. | Goa | — | — | — |